

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Appellate Jurisdiction)**  
**A.C. (S.B.) No. 02 of 2008**

.....

Sukra Oraon ..... Appellant

**Versus**

D. A. V. College Trust and Management Society, Through its General Secretary & Ors.

..... Respondents

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

.....

For the Appellant : Mr. Abhay Kumar Mishra, Advocate

For the Respondents : Mr. Vijay Kant Dubey, Advocate.

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**13/26.06.2020**

Heard, learned counsel for the appellant, Mr. Abhay Kumar Mishra.

Mr. Vijay Kant Dubey, Advocate has submitted that he is going to file Vakalatnama on behalf of respondents today itself.

As prayed for, list this case in the next week i.e. on 03.07.2020.

**(Kailash Prasad Deo, J.)**

Sunil-Jay/